

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 115/TT/2017

Subject : Truing up of transmission tariff for 2009-14 tariff block and and determination of transmission tariff for 2014-19 tariff block for ten assets under 765 kV system for Central part of Northern Grid Part-II.

Date of Hearing : 15.3.2018

Coram : Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited

Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Limited and 16 others

Parties present : Shri V. P. Rastogi, PGCIL
Shri Abhay Choudhary, PGCIL
Shri B. Dash, PGCIL
Shri Rakesh Prasad, PGCIL
Shri S.S. Raju, PGCIL
Shri Abhishek Upadhyay, Advocate, TPDDL
Shri Varun Shankar, Advocate, TPDDL
Shri R. B. Sharma, Advocate, BRPL

Record of Proceedings

The representative of PGCIL submitted that the information sought vide RoP dated 25.7.2017 was filed vide affidavit dated 6.9.2017 and requested to true up the tariff of 2009-14 period and allow tariff for 2014-19 period as claimed.

2. Learned counsel for BRPL has submitted that the petitioner has submitted that Assets IV and V, i.e. 765 kV MVAR Switchable Line Reactor at Jhatikara and Meerut Sub-stations are as used as Bus Reactors to control the voltage stability. Learned counsel submitted that the bays and line reactors in Assets IV and V could not have charged for trial operation and cannot be considered ready for regular service without the availability of the corresponding transmission line, as held by the Appellate Tribunal for Electricity in Appeal Nos. 198 of 2015 and 6 of 2016.



3. In response, the representative of the petitioner submitted that the assets covered in the instant petition were put into commercial operation in the 2009-14 tariff period and the claims made in the instant petition are based on the COD already approved by the petition.

4. The Commission reserved the order in the petition.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

